

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.394/98

Friday, this the 13th day of March, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

T Samuel,
S/o Thomas,
Extra Departmental Messenger,
Karunagappally Head Office,
Kurichiyltharayil House,
Karunagappally.P.O.,
Kollam District. - Applicant

By Advocate Mr MR Rajendran Nair

VS

The Postmaster,
Karunagappally Head Post Office,
Karunagappally. - Respondent

By Advocate Mr TPM Ibrahim Khan, SCGSC(rep)

The application having been heard on 13.3.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

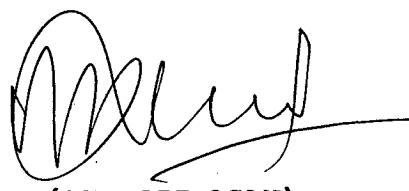
The applicant who is working as an Extra Departmental Messenger, Karunagappally Head Office on provisional basis, is an aspirant for regular selection and appointment to the post. In this application the applicant has prayed for a declaration that he is entitled to be considered for regular selection and appointment as ED Messenger, Karunagappally Head Office giving due preference and weightage to his provisional service, and the interview scheduled to be held on 23.3.98 though his name is not sponsored by the Employment Exchange.

2. When the application came up for hearing, learned counsel for respondent states that in view of the ruling of the Hon'ble Supreme court in Excise Superintendent, Malkapatnam, Krishna District, A.P Vs KBN Visweshwara Rao, (1996) 6 SCC, 216, the respondent would consider the candidature of applicant also for selection and appointment to the post of ED Messenger, Karunagappally Head Office.

3. In view of what is stated above, we dispose of this application with a direction to the respondent to consider the candidature of the applicant also valid for regular selection and appointment to the post of Extra Departmental Messenger, Karunagappally Head Office, and the interview scheduled to be held on 23.3.98 or any deferred date, though his name may not be sponsored by the Employment Exchange. No costs.

Dated, the 13th March, 1998.

~~(SK GHOSAL)~~
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

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